

SPECIAL BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/511(KB)2018  
IA(I.B.C)/1420(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SAURIA CONSTRUCTION VS KOHINOOR PULP & PAPER PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Ms. Joveria, Adv. : For Applicant in IA 1420/2024  
Mr. R. Agarwal, Adv.  
Mr. Soham Bandhopadhyaya, Adv.

Mr. Shaunak Mitra, Adv. : For Liquidator  
Mr. Avik Chaudhuri, Adv.  
Ms. Shruti Majumdar, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. It is submitted that there is a possibility of settlement between the parties.
3. Post CP along with the IAs on **21/08/2024** for reporting settlement.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**